

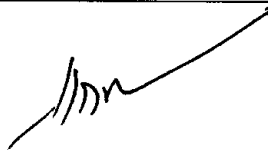
For information of Nationalized banks

SUPREME COURT OF INDIA
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 1.7.2015 to 15.7.2015 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

Srl. No.	FDR Amount	Maturity date	Period for further renewal
1	Rs.1,49,244/- + interest	02.7.15	One year
2	Rs.57,61,212/- + interest.	08.7.2015	91 days
3	Rs.47,92,837 /- + interest	08.7.2015	91 days
4	Rs.14,09,669/- + interest	10.7.2015	Six months
5	Rs.2,79,270/-+ interest	12.7.2015	Six months
6	Rs.1,07,00,106/- + interest	13.7.2015	56 days
7	Rs.1,55,43,552/- + interest	14.7.2015	Six Months
8	Rs.57,754/- + interest	15.7.2015	One year
9	Rs.3,73,41,783/- + interest	15.07.2015	Six months
10	Rs.2,93,15,305/- + interest	15.07.2015	Six months
11	Rs.5,17,650/- + interest	15.07.2015	Six months.
12	Rs.42,90,672/- + interest	15.7.2015	91 days

Dated: 27.6.2015


(P.S.N. MURTHY)
A.R.-cum-D.D.O.
Supreme Court of India

- 1 P.A. to Ld. Registrar (J-I)
- 2 P.A. to Ld. Registrar (J-II)
- 3 P.A. to Ld. Registrar (J-III)
- 4 P.A. to Ld. Registrar (Misc.)
- 5 P.A. to Ld. Registrar (Admn. G.)
- 6 P.A. to Ld. Addl. Registrar (S.C.C.)
- 7 Drawing & Disbursing Officer
- 8 B.O.